NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 15/05/2016 RT CP NO. 161/Chd/Hry/2017

Mr. Rajendra Kumar & Sons (HUF).

....Petitioner.

Versus

M/s. Yamuna Power and Infrastructure Ltd.

....Respondent.

Present:

Mr. Rahul Bhargava, Advocate for Mr. Deepak Jain, Advocate for

petitioner.

Mr. Pradeep Nauharia, Advocate for respondent.

Learned counsel appearing for both the parties filed Memo of Appearance. Adjournment is requested for filing Power of Attorneys. Let the needful be done at least 10 days before the next date. The matter be now listed for arguments on 13.09.2017 as it is submitted that the pleadings are complete.

(Justice R.P.Nagrath) Member (Judicial)

August 18, 2017.